

File No 06/CESTAT/Statement/2011-CR  
Customs, Excise & Service Tax Appellant Tribunal  
West Block-2 R.K.Puram New Delhi

Dated : 13 Jul 2023

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/07/2023 is circulated for information.

  
( Santosh Kumar Tiwari)  
Deputy Registrar

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Computer Section

STATEMENT SHOWING YEARWISE BREAK UP OF  
PENDING APPEALS IN CESTAT, AS ON 01.07.2023.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDR	ALLBD	CHD	HYD
1991	0	0	0	0	0	0	0	0	0
1993	0	0	0	0	0	0	0	0	0
2000	0	0	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	(1)	0	0	0
2003	0	0	0	0	2	0	0	0	0
2004	0	(4)	0	0	0	0	0	0	0
2005	✓12	(1)	0	0	0	0	0	(1)	0
2006	✓18	5	0	1	0	5	0	1	0
2007	✓11	3	0	8	2	5	1	0	0
2008	✓8	6	9	0	17	1	2	5	3
2009	44	40	82	15	58	16	14	29	13
2010	38	41	74	13	414	29	13	44	7
2011	57	61	425	52	454	75	16	162	26
2012	50	140	296	33	628	146	59	264	346
2013	90	600	446	271	642	526	45	422	283
2014	111	1098	535	886	883	808	69	531	350
2015	115	932	485	1149	869	776	110	437	269
2016	109	1522	869	1137	1010	881	95	339	468
2017	303	1690	810	1064	954	726	111	529	551
2018	1028	2585	1810	1451	919	994	220	916	494
2019	1070	2066	1492	1045	348	925	283	593	315
2020	710	1215	569	427	216	574	480	364	324
2021	1938	2238	907	613	745	740	690	412	604
2022	2374	2750	742	438	803	935	522	440	519
2023	5068	1096	454	272	326	427	209	261	310
TOTAL	13154	18093	10005	8875	9290	8590	2939	5750	4882

**TRANSFERED TO  
OTHER BENCHES**

**DISPOSAL**

**CLOSING BALANCE**

FOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	13	10	35	0	58	0	8846	943	3298	67	13154	0
0	0	0	0	0	0	53	18	33	0	104	0	8361	3817	5915	0	18093	23
0	0	0	0	0	0	117	186	118	0	421	13	2842	3383	3780	0	10005	390
1	0	0	0	1	0	49	31	54	0	134	0	3444	1820	3611	0	8875	13
0	0	0	0	0	0	17	16	110	0	143	2	1924	2016	5350	0	9290	5
0	0	0	0	0	0	85	96	55	0	236	0	2017	3833	2740	0	8590	14
0	0	0	0	0	0	0	0	0	0	0	0	981	664	1294	0	2939	75
0	0	0	0	0	0	1	8	18	0	27	2	1047	2350	2353	0	5750	141
0	0	0	0	0	0	15	5	21	0	41	0	1090	1175	2617	0	4882	6
1	0	0	0	1	0	350	370	444	0	1164	17	30552	20001	30958	67	81578	667

24 Mr. M. Ajit Kumar , Member (Technical)	Nil
25 Mr. M.M.Parthiban , Member (Technical)	1
26 Ms. Hemambika R. Priya, Member ( Technical)	Nil
27 Mr. K Anpazhakan , Member (Technical)	1
28 Mr. Pullela N.Rao , Member (Technical)	Nil
29 Mr. Rajeev Tondon, Member (Technical)	Nil
30 Ms. R.Bhagya Devi, Member (Technical)	2
31 Mr. Vasa Sheshagiri Rao, Member (Technical)	Nil
32 Mr. A.K. Jyotishi, Member (Technical)	6
33 Mr. P.V.Subba Rao, Member (Technical)	Nil

**(Santosh Kumar Tiwari)**  
**Deputy Registrar.**

**MONTHLY STATEMENT FOR THE MONTH OF JUN 2023 AS ON 01/07/2023**

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	8789	899	3208	65	12961	0	62	54	125	2	243	0	8	0	0	0	8	0	0	0	0	0	0	0
MUMBAI	8098	3814	5884	0	17796	23	316	21	64	0	401	0	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	2939	3551	3822	0	10312	403	20	16	76	0	112	0	0	2	0	0	2	0	0	0	0	0	0	0
CHENNAI	3464	1818	3635	0	8917	9	30	33	30	0	93	4	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1932	2025	5443	0	9400	7	8	7	17	0	32	0	0	0	0	0	0	0	1	0	0	0	1	0
AHMEDABAD	2086	3902	2757	0	8745	14	15	26	38	0	79	0	1	1	0	0	2	0	0	0	0	0	0	0
ALLAHABAD	977	660	1258	0	2895	75	4	4	36	0	44	0	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	1047	2316	2335	0	5698	143	0	18	36	0	54	0	1	24	0	0	25	0	0	0	0	0	0	0
HYDERABAD	1087	1177	2597	0	4861	6	18	3	41	0	62	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>	<b>30419</b>	<b>20162</b>	<b>30939</b>	<b>65</b>	<b>81585</b>	<b>680</b>	<b>473</b>	<b>182</b>	<b>463</b>	<b>2</b>	<b>1120</b>	<b>4</b>	<b>10</b>	<b>27</b>	<b>0</b>	<b>0</b>	<b>37</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>

1 Sanctioned strength of the Members is 33 and working strength is 33 as on 01.07.2023

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of Jun, 2023 for 36 days as under. (Details shown on the basis of leave applications submitted by the

Note :	1 Hon'ble Justice Shri Dilip Gupta, President	Nil	12 Mr.Sanjiv Srivastava, Member (Technical)	Nil
	2 Sh. Anil Choudhary, Member (Judicial)	Nil	13 Dr. Suvendu Kumar Pati, Member(Judicial)	1
	3 Sh. S. K. Mohanty, Member (Judicial)	1	14 Sh. Ashok Jindal, Member (Judicial)	3
	4 Sh. Ramesh Nair, Member (Judicial)	Nil	15 Dr.. D.M. Misra, Member (Judicial)	Nil
	5 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	16 Sh. S.S.Garg, Member (Judicial)	Nil
	6 Sh. P. K. Choudhary, Member (Judicial)	9	17 Sh. Somesh Arora, Member (Judicial)	Nil
	7 Sh. Raju, Member(Technical)	Nil	18 Sh. R.Muralidhar, Member (Judicial)	1
	8 Sh. C.J. Mathews, Member(Technical)	Nil	19 Sh. P.A.Augustian, Member (Judicial)	Nil
	9 Sh. P. Dinesha, Member(Judicial)	7	20 Ms. Binu Tamta, Member(Judicial)	Nil
	10 Sh. Ajay Sharma, Member(Judicial)	Nil	21 Mr. P Anjani Kumar, Member (Technical)	Nil
	11 Ms. Rachna Gupta, Member(Judicial)	Nil	22 Sh. A.G.Shakkarwal, Member(Technical)	3
			23 Sh.C.L. Mahar, Member (Technical)	1

<b>CUSTOMS, EXCISE &amp; SERVICE TAX APPELLATE TRIBUNAL,</b>				
<b>WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66</b>				
<b>Disposal and Institution for the month of Jun, 2023</b>				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	12961	251	58	13154
MUMBAI	17796	401	104	18093
KOLKATA	10312	114	421	10005
CHENNAI #	8917	93	134	8875
BANGALORE \$	9400	32	143	9290
AHMEDABAD	8745	81	236	8590
ALLAHABAD	2895	44	0	2939
CHANDIGARH	5698	79	27	5750
HYDERABAD	4861	62	41	4882
<b>TOTAL</b>	<b>81585</b>	<b>1157</b>	<b>1164</b>	<b>81578</b>

# ( 01) appeal transfer to CESTAT Bangalore

\$ ( 01) appeal received from CESTAT Chennai